

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

OA / TA / TA / CCP No. 2802/92 19

P.K. Vinayak
APPLICANT (S)Shri R. Venkat Ramani
COUNSEL

Union of India VERSUS

RESPONDENT (S) COUNSEL

Office Report	Orders
SRD	<p>29.10.92 O.A. 2802/92.</p> <p>Petitioner through Shri R. Venkat Ramani, Counsel.</p> <p>Learned counsel for the petitioner rightly and fairly submitted that he would in the circumstances like to withdraw the petition. Hence, the petition is dismissed as withdrawn.</p> <p><i>Malimath</i> (I.K. RASGOTRA) MEMBER (A)</p> <p><i>Malimath</i> (V.S. MALIMATH) CHAIRMAN</p>